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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/35/2016
NAME OF THE PETITIONER(S) : P. Krishna Moorthy & 5 Others
NAME OF THE RESPONDENT(S) : Thirumangalam Janopakara Permanent Fund Ltd & 7
Ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) K. RAMASAMY &
G.V. MOHAN KUMAR

Counsel for Petitioners

G.V. Mohan Kumar

2. S. Manoj Kumar
for
B. Dharmaraj

Counsel for Respondents

S. Manoj Kumar

O R D E R

Counsels representing both the parties present. Counsel for Applicant in C.A.No.254 of 2011 submitted for taking up the matter for hearing. The other side prays time to seek instructions from his client. At request, final opportunity is given in the interest of justice. Put up on **22.02.2017 at 10.30 A.M.**

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

K. ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)